

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 217 OF 2016

Dated: 6th January, 2017

In the matter of:

Maharashtra Seamless Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Court did not assemble on 05.01.2017 on account of court holiday
(Guru Govind's Birthday).

List the matter on **16.03.2017.**

Court Master

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